

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : NARAYANA PISHARADI.R

DATE OF APPOINTMENT : 30.11.2017

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others, if any
Five cents in Sy.No.129/9 of Kottuvally Village	Nil	Rs.48,67,825/- in joint account with spouse	1 ½ sovereigns of gold	Nil	Nil
8.275 cents in Sy.No.2012/1 of Thrissur Village jointly owned with spouse	House having an area of 1700 sq.ft owned jointly with spouse	--	--	--	--

LIABILITIES

Particulars:-

1.	NIL
2.	

Note:- Further details available with the Hon'ble Chief Justice

Date: 01.02.2018



Narayana Pisharadi.R,
Judge,
High Court of Kerala

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : NARAYANA PISHARADI.R

NAME OF THE SPOUSE : SREEKALA

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others, if any
8.275 cents in Sy.No.2012/1 of Thrissur Village jointly owned with spouse	House having an area of 1700 sq.ft owned jointly with spouse	Rs.48,67,825/- in joint account with spouse	20 sovereigns of gold	Nil	Nil

LIABILITIES

Particulars -

1.

NIL

2.

Note:- Further details available with the Hon'ble Chief Justice

Date: 01.02.2018



Narayana Pisharadi.R,
Judge,
High Court of Kerala